

DIVISION BENCH
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/2(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	DEEPAK VEGPRO PVT.LTD. & ANR. VS SHREE HARI AGRO INDUSTRIES. LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Mrigank Kejriwal, Adv.] For the Petitioner

Ms. Manju Bhuteria, Adv.] For the Respondent Nos.1, 2 and 3

Mr. Pradeep Jewrajka, Adv.]

Ms. Pooja Jewrajka, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Respondent Nos.1, 2 and 3 present.
2. It is submitted by the learned Counsel Mr. Mrigank Kejriwal appearing on behalf of the Petitioner that pleadings are complete in this matter.
3. List this matter for arguments on **20th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**